

## Annexure-7

Name of the corporate debtor: Prius Commercial Projects Pvt. Ltd. ; Date of commencement of CIRP: 09th August 2019 ; List of creditors as on: 23rd December 2020

## List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	PRADEEP SHEKHAR,DCIT CIRCLE 76(1), DELHI	Delhi	Not available	21/10/2019	47,286,972.00	-	TDS	-	-	No	-	35,507,775.00	-	11,779,197.00	-	Amount admitted as contingent claim depends on whether the tax return has been filed by Dignity Buildcon and Addon Realty, to whom payments were made by the corporate debtor without deducting the TDS. If Dignity Buildcon and Addon Realty file their return, then Prius Commercial will not have the same liability of depositing the TDS with the department. Query has been initiated with the Tax department on the status of the return filed by Dignity Buildcon and Addon Realty, but no response has been received.
2	Department of Trade & Taxes /Delhi GST And Union Of India Represented By Delhi GST	Delhi	Not available	02/01/2020	18,391,602.00	14,224,231.00	GST	-	-	No	-	-	-	4,167,371.00	-	
3	National Securities Depository Limited(NSDL)	Central	U74120MH2012PL C230380	15/10/2019	26,381.00	26,381.00	Annual Custody Fees, Corporate action fees etc	-	-	No	-	-	-	-	-	
<b>Total</b>					<b>65,704,955.00</b>	<b>14,250,612.00</b>		-	-		-	<b>35,507,775.00</b>	-	<b>15,946,568.00</b>	-	